

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

Date:10<sup>th</sup> August, 2016

TIME:10.30 hrs. to 13.15 hrs.  
14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 60/2016(CZ) (M.A.No.354/16)	Rajesh Kumar Tripathi Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv.	
2.	Original Application 101/2016 (CZ) (M.A.No.659/16)	Rajesh Rangari Vs. Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
<b>FOR HEARING</b>				
3.	Original Application No. 44/2013(CZ)	Tribunal At Its Own (Fly Ash, Thermal Power) Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv.for R-6 Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv. Mr. Narmada Prasad Choudhary, Adv. Mr. Amit Kumar Choudhary, Adv.	
4.	Original Application No. 124/2014(CZ)	Ajay Dubey (Fly Ash) Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Siddhartha Singh Chouhan, Adv.	
5.	Original Application No. 122/2015(CZ)	Anhad Mishra Vs. Union of India & Ors.	Mr. Rohit Sharma, Adv. Mr. Rudra dev singh, Adv. Mr. Vineet Singh, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 95/2015(CZ)	Laxmi Chouhan Vs. Union of India & 7 Ors.	Mr. Sanjay Kumar Agarwal, Adv. Ms. Parul Bhadoria, Adv.	
7.	Original Application No. 36/2015 (CZ)	Laxmi Chauhan (Fly Ash Power Project) Vs. Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv.	

8.	Appeal No. 42/2015(CZ) <b>(M.A.No.563/16)</b>	Chhattisgarh SPG Co. Ltd. Vs Chhattisgarh Environment Conservation Board	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv.	
9.	Original Application No. 29/2015 (CZ)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Deepesh Joshi, Adv.	
10.	Original Application No. 337/2014(CZ) <b>(M.A.No.620/16)</b> <b>(M.A.No.621/16)</b> <b>(M.A.No.626/16)</b>	Vinod kumar kori Vs. State of M.P. Ors.	Mr. Ayush Dev Bajpai Adv. Mr. Vivek Choudhary for Mr. Vijay KumarChoudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sivendu Joshi, Adv. Dr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
11.	Original Application No. 34/2016(CZ) <b>(M.A.No.134/16)</b> <b>(M.A.No.386/16)</b>	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv. Mr. Sachin K. Verma, Adv.	
12.	Original Application No. 16/2013(CZ) <b>(M.A.No.802/15)</b> <b>(M.A.No.803/15)</b> <b>(M.A.No.96/16)</b> <b>(M.A.No.537/16)</b> <b>(M.A.No.538/16)</b>	Tribunal at its own Motion ( <i>Delomite Mining, Mandla</i> ) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	
<b>FOR COMPLIANCE</b>				
13.	Original Application No. 57/2013 (CZ) <b>(M.A.No.706/15)</b> <b>(M.A.No.71/16)</b> <b>(M.A.No.72/16)</b> <b>(M.A.No.92/16)</b>	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4	

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